

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

FORT PROJECTS PRIVATE LIMITED OPERATING IN REAL ESTATE BUSINESS IN KOLKATA, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Fort Projects Private Limited CIN NO: U40102WB1996PTC077205 PAN NO. AAACF3620N
2.	Address of the registered office	7/1A, Hazra Road, Kolkata, West Bengal - 700026, India.
3.	URL of website	The corporate debtor does not maintain any website. IBBI website link: https://ibbi.gov.in/en/resolution-plans
4.	Details of place where majority of fixed assets are located	Majority of the corporate debtor's fixed assets are located in Kolkata, details of which are as under 1. Fort South Apartment, Ekdalia Road, Ballygunge, Kolkata, West Bengal 700019 2. Fort Knox Apartment, 6, Camac Street, Elgin, Kolkata, West Bengal 700017 3. Fort Terrazzo Apartment, 5, Ramani Chatterjee Rd, Dover Lane, Ballygunge, Kolkata, West Bengal 700029 4. Fort Eleganza Apartment, 9A, Hazra Road, Hazra, Kalighat, Kolkata, West Bengal 700026 Further details regarding the assets can be sought by sending a request to the Resolution Professional at: Email id: cirp.fort@gmail.com
5.	Installed capacity of main products/ services	Not Applicable, since the corporate debtor is in the business of building, constructing and developing real estate projects.
6.	Quantity and value of main products/ services sold in last financial year	Not applicable
7.	Number of employees/ workmen	4 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending a request to the Resolution Professional at: Email id: cirp.fort@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending a request to the Resolution Professional at: Email id: cirp.fort@gmail.com
10.	Last date for receipt of expression of interest	25 th May 2024
11.	Date of issue of provisional list of prospective resolution applicants	4 th June 2024
12.	Last date for submission of objections to provisional list	9 th June 2024
13.	Date of issue of final list of prospective resolution applicants	19 th June 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 th June 2024
15.	Last date for submission of resolution plans	24 th July 2024
16.	Process email id to submit Expression of Interest	cirp.fort@gmail.com



Note: The 180th day of the Corporate Insolvency Resolution Process (CIRP) was on May 7, 2024. An application for extending the process by an additional 90 days was filed with the Adjudicating Authority (AA) on the same day, with the approval of the Committee of Creditors (CoC). This extension request is currently under consideration by the AA.

Date: 10th May 2024

Place: Kolkata

Sd/-

CA Kannan Tiruvengadam
(Resolution Professional)

Fort Projects Private Limited

Reg no: IBBI/PA-001/IP-P00253/2017-18/10482

Address: Netaji Subhas Villa18, Karunamoyee Ghat Road (Tollygunge Area),
Flat 3C, Kolkata 700082, West Bengal, India

Authorization for Assignment is valid till 11th December 2024

Email: cirp.fort@gmail.com



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<p>Date : 10th May 2024 Place : Kolkata</p>		

